

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 3759
ANSWERED ON - 25/03/2026

ROAD ACCIDENTS ON NATIONAL HIGHWAYS

3759. SHRI DEREK O' BRIEN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the number of accidents and fatalities on National Highways (NHs) during the last five years, year-wise and State-wise details thereof;
- (b) the number of cases where the National Highways Authority of India (NHAI) was held liable for accidents and fatalities, year wise data during the last five years; and
- (c) the compensation paid for such accidents during the last five years, year-wise details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Government publishes report on “Road Accidents in India” based on data received from States/ UTs. As per the data, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

State – Wise details of total number of Road Accidents and Fatalities on National Highways during the calendar year 2020 to 2024 are at Annexure – I and II respectively.

(c) As per section 161 of Motor Vehicles Act, 1988, Central Government is required to provide compensation in respect of the death of, or grievous hurt to, persons resulting from hit and run motor accidents. Accordingly, the Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022 has been notified by Central Government and has been implemented vide GSR 163 (E) Compensation to Hit and Run Motor Accidents, Scheme 2022 with effect from 01.04.2022. The implementation of the Scheme is done by the States/UTs.

Under this Scheme, a fixed sum of Rs. 2 lakh is to be provided in case of death, and a fixed sum of Rs. 50,000 is to be provided in case of grievous hurt. The compensation is required to be provided to the claimants as per the time-bound procedure defined under the Scheme. The Claims Enquiry Officer (to be appointed by the concerned State/UT Government as per Notification GSR 163(E)) is required to convey his decision within 1 month of receipt of claim, after which the Claims Settlement Officer is provided with 15 days to sanction the claims. Subsequently, the transfer of compensation amount is to be processed by General Insurance Council (GIC) within a period of 15 days.

As per information received from General Insurance Council (GIC), details of Compensation paid under Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022 in respect of road accidents occurred on all categories of roads (including NHs) for the Financial Year 2022-23 to 25-26 (as on 28.02.26) is given in the table below :-

Financial Year	Compensation paid (Rupees in Crores)
2022-23	1.78
2023-24	50.76
2024-25	84.14
2025-26 (Till Dec.)	125.98

Annexure - I

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3759 ANSWERED ON 25.03.2026 ASKED BY SHRI DEREK O' BRIEN REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS.

Total Number of Road Accidents on National Highways from 2020 to 2024 : -

Sl. No.	States/UTs	2020	2021	2022	2023	2024
1	Andhra Pradesh	7167	8241	8650	8276	8258
2	Arunachal Pradesh	67	147	131	156	145
3	Assam	2963	3408	3244	3427	3766
4	Bihar	4101	4349	4601	4925	4681
5	Chhattisgarh	3463	3610	4115	4144	4156
6	Goa	787	1116	1259	1125	920
7	Gujarat	3234	3406	3536	3607	3519
8	Haryana	3039	3174	3727	3642	3844
9	Himachal Pradesh	1045	1179	1258	1074	1018
10	Jharkhand	1772	1890	2125	1994	2039
11	Karnataka	11230	11462	13384	14270	14208
12	Kerala	6594	8048	17627	10640	9757
13	Madhya Pradesh	9866	11030	13860	14561	13937
14	Maharashtra	6501	7501	9417	10881	11285
15	Manipur	273	236	313	272	210
16	Meghalaya	128	153	157	114	135
17	Mizoram	25	29	77	57	69
18	Nagaland	309	488	304	201	86
19	Odisha	3673	4087	4317	4587	4555
20	Punjab	2032	2288	2293	2388	1912
21	Rajasthan	5764	6424	7093	7179	7174
22	Sikkim	37	73	74	83	56
23	Tamil Nadu	18372	16869	18972	20582	20672
24	Telangana	6820	7214	7505	8103	8599
25	Tripura	184	199	241	255	242
26	Uttarakhand	524	711	827	840	828
27	Uttar Pradesh	13695	14540	14990	15184	17113
28	West Bengal*	3354	3821	3993	3841	4172
29	Andaman & Nicobar Islands	42	41	43	39	52
30	Chandigarh	15	29	29	11	13
31	Dadra & Nagar Haveli	0	0	14	3	2
32	Delhi	460	457	799	745	593
33	Jammu & Kashmir	1512	1899	2378	2342	2120
34	Ladakh	NA	119	196	132	191
35	Lakshadweep	0	0	0	0	0
36	Puducherry	567	587	448	497	631
Total		119615	128825	151997	150177	150958

Note – 1. Data have been reconciled for West Bengal for the calendar year 2020 and Tamil Nadu for the calendar year 2020.

2. *figures of West Bengal for the year 2024 are re-casted based on the pattern of the data furnished by the State Police Department for the year 2023 and the aggregate e-DAR data of the State for the year 2024

Annexure - II

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3759 ANSWERED ON 25.03.2026 ASKED BY SHRI DEREK O' BRIEN REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS.

Total Number of Road Accidents Fatalities on National Highways from 2020 to 2024 : -

Sl. No.	States/UTs	2020	2021	2022	2023	2024
1	Andhra Pradesh	2858	3602	3793	3806	4014
2	Arunachal Pradesh	32	87	73	88	96
3	Assam	1322	1574	1428	1564	1722
4	Bihar	3285	3517	3953	4078	4012
5	Chhattisgarh	1390	1663	1885	1910	1952
6	Goa	61	83	127	102	108
7	Gujarat	1797	2077	2109	2233	2192
8	Haryana	1663	1766	2038	2033	2052
9	Himachal Pradesh	314	425	443	365	312
10	Jharkhand	1241	1496	1699	1672	1686
11	Karnataka	3330	3487	4164	4383	4278
12	Kerala	887	975	1197	1056	940
13	Madhya Pradesh	3022	3389	4025	4476	4644
14	Maharashtra	3528	4080	4923	5780	5812
15	Manipur	90	77	74	51	49
16	Meghalaya	81	112	98	78	102
17	Mizoram	20	23	72	47	66
18	Nagaland	29	25	55	60	37
19	Odisha	1781	1933	2043	2180	2358
20	Punjab	1492	1950	1881	1895	1562
21	Rajasthan	3320	3829	4156	4172	4285
22	Sikkim	14	23	27	24	24
23	Tamil Nadu	5454	5263	5978	6258	6376
24	Telangana	2620	2735	3010	3058	3066
25	Tripura	78	94	105	129	114
26	Uttarakhand	365	430	545	564	543
27	Uttar Pradesh	7859	8506	8479	8446	9560
28	West Bengal*	1826	2177	2017	1957	2113
29	Andaman & Nicobar Islands	8	5	11	6	14
30	Chandigarh	6	21	9	4	3
31	Dadra & Nagar Haveli	0	0	9	2	1
32	Delhi	149	201	252	230	258
33	Jammu & Kashmir	258	268	259	294	271
34	Ladakh	NA	27	30	37	45
35	Lakshadweep	0	0	0	0	0
36	Puducherry	71	87	71	74	105
Total		50251	56007	61038	63112	64772

Note – 1. Data have been reconciled for West Bengal for the calendar year 2020 and Tamil Nadu for the calendar year 2020.

2. *figures of West Bengal for the year 2024 are re-casted based on the pattern of the data furnished by the State Police Department for the year 2023 and the aggregate e-DAR data of the State for the year 2024
